

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

107. C.P.(IB)-1139/(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.03.2024**

NAME OF THE PARTIES: Kataria Infrastructure Corporation

V/s.

Manas Vyapar Private Limited.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Aniruth Purusothaman a/w Aditya Sharma for Petitioner through VC.

Adv. Vishal Pattabiraman a/w Adv. Vishal Kanoji i/b Kookada & Associates
for the Respondent.

At the request of the parties, list on **29.04.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

Sd/-

LAKSHMI GURUNG
Member (Judicial)

//NSW//